## GOVERNMENT OF INDIA MINISTRY OF COAL LOK SABHA UNSTARRED QUESTION NO. 652 TO BE ANSWERED ON 20.07.2022

# <u>SCCL</u>

#### 652. SHRI UTTAM KUMAR REDDY NALAMADA:

Will the Minister of *COAL* be pleased to state:

(a) whether Singareni Collieries Company Limited (SCCL) has put up any coal mines in Naini, Odisha up for auction;

(b) If so, the capacity of these mines;

(c) whether the qualification requirements for the bidders is the same as issued by the Coal Ministry in similar such cases and if so, the details thereof;

(d) the details along with the number and names of bidders who have submitted bids for this venture;

(e) whether SCCL has taken all measures to allow maximum possible competitors to take part in the bidding process; and

(f) whether SCCL has permitted joint ventures like Western Coal Fields Limited or Mahanadi Coal Limited or Central Coalfields Limited and if so, the details thereof?

## ANSWER

### MINISTER OF COAL, MINES & PARLIAMENTARY AFFAIRS (SHRI PRALHAD JOSHI)

(a) No Sir. However, The Singareni Collieries Company Limited (SCCL) has floated enquiry for selection of Mine Developer cum Operator (MDO) for the Naini Coal Mine in the State of Odisha.

(b) The capacity of the Naini coal mine is 10 MTPA.

(c) As per the Allotment Agreement of Naini coal block, in case the coal mine is developed through contractor(s), the selection of the contractor(s) in relation to coal mining operation shall be through a competitive bidding process and allottee has to ensure that the criteria for bidding are not linked to Coal India Ltd.'s notified price.

- (d) Total Five Firms submitted bids. The details of the bidders are as follows:
  - 1. M/s. Adani Enterprises Limited, Ahmadabad, Gujarat
  - 2. M/s. Jindal Power Limited, Raigarh, Chhattisgarh
  - 3. M/s. Ambey Mining Private Limited, Kolkata
  - 4. M/s. Karamjeet Singh and Company Ltd., Delhi
  - 5. M/s. Durga Infra Mining Private Limited, Gujarat

(e) SCCL is selecting MDO through competitive bidding process. Five firms have submitted bids for selection of MDO for Naini coal mine.

(f) SCCL has intimated that they have permitted single bidder having MDO experience with certain financial and technical credential. Further, the Bidder is allowed to form SPV with other agencies with a stake up to 49%, retaining 51% stake with the Bidder at the time of Project Agreement.

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